

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1554**

**TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020/ BHADRAPADA
29, 1942 (SAKA)**

**GOVERNMENT OFFICIALS ENGAGED IN CONTROLLING SPREAD OF
COVID-19**

1554. SHRI CHANDRA SEKHAR SAHU:

Will the Minister of HOME AFFAIRS be pleased to state:

**(a) the estimated number of Government officials engaged in
controlling the spread of COVID-19 in the country, State-wise;**

**(b) whether the Union Government will declare teachers and other
Government officials engaged in the COVID-19 containment duty as
the COVID-19 warriors;**

**(c) if so, the details of family members of teachers who died during
discharging their COVID-19 duties;**

**(d) whether compensation has been given at par with the police and
doctors in the country and if so, the details thereof, State-wise and
district-wise in regard to Odisha; and**

**(e) the number of families of such officials, whose family members
have died of COVID, provided exgratia announced by the Government
in the country so far, State-wise along with the amount provided?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

**(a) to (c): Volunteers or government officials drafted by the
Central/State/UT Government for care and who may have come in
direct contact of the COVID-19 patient, can be declared by the**

concerned designated authority as COVID warrior. As informed by Ministry of Health and Family Welfare, health is a State subject and data asked in part (a) and (c) is not centrally maintained.

(d): Volunteers or Government officials drafted on Covid-19 containment duty are covered under Pradhan Mantri Garib Kalyan Package (PMGKP) Insurance Scheme for health workers fighting COVID-19. The State-wise list of disbursement of ex-gratia payment made under PMGKP Insurance Scheme, is at Annexure.

Pradhan Mantri Garib Kalyan Package: Insurance Scheme			
States/UTs: Summary of the claims disbursed (as on 17/09/2020)			
S.No.	State/UT	Claim processed	Amount paid (in lakhs)
1.	Andaman & Nicobar	0	0
2.	Andhra Pradesh	4	200
3.	Arunachal Pradesh	1	50
4.	Assam	2	100
5.	Bihar	1	50
6.	Chandigarh	0	0
7.	Chhattisgarh	1	50
8.	Delhi	1	50
9.	Gujarat	10	500
10.	Haryana	0	0
11.	Himachal Pradesh	0	0
12.	Jammu & Kashmir	0	0
13.	Jharkhand	0	0
14.	Karnataka	3	150
15.	Kerala	3	150
16.	Madhya Pradesh	2	100
17.	Maharashtra	13	650
18.	Mizoram	0	0
19.	Odisha	0	0
20.	Puducherry	0	0
21.	Punjab	1	50
22.	Rajasthan	4	200
23.	Tamil Nadu	6	300
24.	Telangana	2	100
25.	Uttar Pradesh	5	250
26.	West Bengal	3	150
	TOTAL	62	3100
*6 additional claims are approved but pending for payments due to want of documents			
